

ITEM NO.1501

COURT NO.11

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 967/2015

JAGBIR SINGH

Appellant(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

Date : 04-09-2019 This appeal was called on for pronouncement
of judgment today.

For Appellant(s)

Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. S.S.Ray, Adv.

Mr. T.A.Khan, Adv

For Mr. B. V. Balaram Das, AOR

Hon'ble Mr. Justice K.M.Joseph pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice Sanjay Kishan Kaul and His Lordship.

The appeal is dismissed in terms of the signed Reportable judgment.

Since, appellant has been released on bail, his bail bonds shall stand cancelled and he shall be taken into custody.

Pending application shall also stand disposed of.

(Anita Malhotra)
Court Master

(Anita Rani Ahuja)
Court Master

(Corrected Signed Reportable judgment
is placed on the file.)